NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 123/(MAH)/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE

NAME OF THE PARTIES:

Mr. Prateek Kumar

V/s.

Crest Entertainment & Media Pvt Ltd. & 4Ors.

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME DESIGNATION

SIGNATURE

ORDER

CP No. 123/58,59,241-242/NCLT/MB/MAH/2018

NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

At request of the Petitioner's Counsel on mentioning, list this matter on 09.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)